



No. TOP/  
Government of India  
Trade Marks Registry  
IP Building, GST Road, Guindy,  
Chennai - 600 032.

CAUSE LIST

19.06.2023

S.N O	APPLICATION /REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT/OPPONENT NAME	HEARING OFFICER NAME
1	1346330	722415	ASHOK KUMAR J.DAGA, ADVOCATE & ROYZZ & CO	JAIN FARMS & RESORTS LTD VS JAIN IRRIGATION SYSTEMS LIMITED	<u>B. KAYALVIZHI</u>
2	1451420	723912	S.BALAJANAKI & RAO & RAO	GOOD HEALTH AGRO-TECH LTD VS HERITAGE FOODS (INDIA) LTD	<u>B. KAYALVIZHI</u>
3	1451421	725554	S.BALAJANAKI & RAO & RAO	GOOD HEALTH AGRO-TECH LTD VS HERITAGE FOODS (INDIA) LTD	<u>B. KAYALVIZHI</u>
4	1451419	723913	S.BALAJANAKI & RAO & RAO	GOOD HEALTH AGRO-TECH LTD VS HERITAGE FOODS (INDIA) LTD	<u>B. KAYALVIZHI</u>
5	1451415	723914	S.BALAJANAKI & RAO & RAO	GOOD HEALTH AGRO-TECH LTD VS HERITAGE FOODS (INDIA) LTD	<u>B. KAYALVIZHI</u>
6	1415295	723911	S.BALAJANAKI & RAO & RAO	GOOD HEALTH AGRO-TECH LTD VS HERITAGE FOODS (INDIA) LTD	<u>B. KAYALVIZHI</u>
7	1451416	723910	S.BALAJANAKI & RAO & RAO	GOOD HEALTH AGRO-TECH LTD VS HERITAGE FOODS (INDIA) LTD	<u>B. KAYALVIZHI</u>
8	1451417	725556	S.BALAJANAKI & RAO & RAO	GOOD HEALTH AGRO-TECH LTD VS HERITAGE FOODS (INDIA) LTD	<u>B. KAYALVIZHI</u>



No. TOP/  
Government of India  
Trade Marks Registry  
IP Building, GST Road, Guindy,  
Chennai - 600 032.

CAUSE LIST

19.06.2023

S.NO	APPLICATION /REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT/OPPONENT NAME	HEARING OFFICER NAME
1	1072489	278436	S.SIDAMBARA PANDIAN & C.VENKATASUBARAMANIAM	S.V.T.PRODUCTS TRADE MARKS	<u>M.HABIBULLA</u>
2	5186508	278440	A.V.NATHAN ASSOCIATES & C.VENKATASUBRAMANIAM	S.S.PANDIAN & SONS & S.V.T.PRODUCTS TRADE MARKS	<u>M.HABIBULLA</u>
3	5186508	278439	A.V.NATHAN ASSOCIATES & C.VENKATASUBRAMANIAM	S.S.PANDIAN & SONS & S.V.T.PRODUCTS TRADE MARKS	<u>M.HABIBULLA</u>
4	1479030	278437	A.V.NATHAN ASSOCIATES & C.VENKATASUBRAMANIAM	S.V.T.PRODUCTS TRADE MARKS & S.SEELA SWAMY	<u>M.HABIBULLA</u>
5	4481253	278438	A.V.NATHAN ASSOCIATES & C.VENKATASUBRAMANIAM	S.S.PANDIAN & SONS & S.V.T.PRODUCTS TRADE MARKS	<u>M.HABIBULLA</u>



सत्यमेव जयते



No. TOP/  
Government of India  
Trade Marks Registry  
IP Building, GST Road, Guindy,  
Chennai - 600 032.

CAUSE LIST

19-06-2023

S.NO	APPLICATION /REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT/OPPONENT NAME	HEARING OFFICER NAME
1	4159038	1011328	VANCHINATHAN & S.S.RANA&CO	SJ.MURALIDHARAN & TWITTER,INC	<u>MANJUNATH M.YARADAKERI</u>
2	4407485	1050490	NEWTON REGINALD & ZEUSIP ADVOCATES LLP	SARA TASNEEM & LENOVO (SINGAPORE) PTE.LTD.	<u>MANJUNATH M.YARADAKERI</u>
3	4187953	1014021	VANCHINATHAN	SPINOVA PHARMACEUTICALS LLP & SUN PHARMACEUTICAL INDUSTRIES LIMITED	<u>MANJUNATH M.YARADAKERI</u>
4	4187953	1012446	VANCHINATHAN & DASWANI & DASWANI	SPINOVA PHARMACEUTICALS LLP & MANKIND PHARMA LIMITED	<u>MANJUNATH M.YARADAKERI</u>
5	4365002	1042959	PATENTOMARK & TAJ TRADE MARK	NARAYANA SWAMY & SAFETY FOOTWEAR INDIA PRIVATE LIMITED	<u>MANJUNATH M.YARADAKERI</u>



Government of India  
Trade Marks Registry  
IP Building, GST Road, Guindy,  
Chennai - 600 032.

**OPPOSITION HEARING**

**CAUSE LIST**

**DATE : 19.06.2023**

S.NO	APPLICATION /REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATIO N NO	AGENT NAMES	APPLICANT/OPONENT NAME	NAME OF HEARING OFFICER
1	4038586	1025982	NIRMAL KUMAR & AMARJIT & ASSOCIATES	ACCOUTRE CLOTHING PRIVATE LIMITED & ESSENTIAL EXPORT SOCIEDAD ANONIMA	SHRI. SARIKA SAKHARAR. KADAM
2	4360752	1047723	SASMITA SETHI & V RAVI	GIYAAN PHARMA PRIVATE LIMITED & MICRO LABS LIMITED	SHRI. SARIKA SAKHARAR. KADAM
3	4391966	1049852	POOJASHREE & ALMT LEGAL BANGALORE	SHIVAPRAKASH & MAXVITA FOODS PRIVATE LIMITED	SHRI. SARIKA SAKHARAR. KADAM
4	4179625	1011946	EXCELLA GLOBAL SOLUTIONS & TRADE MARK PROTC CO.	P.N.MANU MOOSATH & THREE -N- PRODUCTS PVT.LTD.	SHRI. SARIKA SAKHARAR. KADAM
5	4090581	1039115	MANISH KUMAR PANDEY & IPR HOUSE.COM	VINAYAKA & M/S. SHAYARI METALS	SHRI. SARIKA SAKHARAR. KADAM



**No. TOP/  
Government of India  
Trade Marks Registry  
IP Building, GST Road, Guindy,  
Chennai - 600 032.**

**CAUSE LIST**

**20.06.2023**

S.NO	APPLICATION /REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT/OPPONENT NAME	HEARING OFFICER NAME
1	4456761	1063127	C. VENKATASUBRAMANIAM & ABUZAR ANSARI	RAJU LUNAWATH,AN INDIAN NATIONAL, SOLELY VS ZAHEER SATHI	<u>B. KAYALVIZHI</u>
2	4981483	1117852	ABHISHEK MISHRA & MAJUSHREE	DEPA ABHIJITH REDDY VS STREAMLINE BEAUTY INDIA PL	<u>B. KAYALVIZHI</u>
3	1265404	199063	HARIKRISHNA S HOLLA & ANAND & ANAND	RENAISSANCE HOLDINGS AND DEVELOPERS PVT.LTD VS RENAISSANCE HOTEL HOLDINGS INC	<u>B. KAYALVIZHI</u>
4	5430260	1196523	DEPENNING & DEPENNING & GNK LEGAL	VST INDUSTRIES LIMITED VS TOTAL SPORTING AND FITNESS SOLUTIONS PVT.L	<u>B. KAYALVIZHI</u>
5	5249546	937149	SS LAW CHAMBERS & MEHTA LEGAL	K. MADHANA GOPAL VS KMP ELECTRO PVT.LTD	<u>B. KAYALVIZHI</u>
6	4416203	1139751	ALEXIUS IP ATTRONEYS	BUSSA RAGHAVENDAR VS SUN PHARMA LABORATORIES	<u>B. KAYALVIZHI</u>
7	4613132	1087399	NADAR VENNILA & ANA LAW GROUP	HASNAIN ABBAS VS INSTAGRAM,LLC	<u>B. KAYALVIZHI</u>
8	5480776	1206087	DESAI VIDHI NAINESH & LEXPORT	VELAVAN HYPER MARKET PL VS M K AGROTECH PVT.LTD	<u>B. KAYALVIZHI</u>
9	5480777	1206086	DESAI VIDHI NAINESH & LEXPORT	VELAVAN HYPER MARKET PL VS M K AGROTECH PVT.LTD	<u>B. KAYALVIZHI</u>
10	5407908	1182769	A. RAMESH KUMAR & PUTHRAN	N MURALI VS SANGEETHA CATERES ANDCONSULTANTS LLP	<u>B. KAYALVIZHI</u>
11	5382293	1177534	A. RAMESH KUMAR & PUTHRAN	N MURALI VS SANGEETHA CATERES ANDCONSULTANTS LLP	<u>B. KAYALVIZHI</u>



सत्यमेव जयते



No. TOP/  
Government of India  
Trade Marks Registry  
IP Building, GST Road, Guindy,  
Chennai - 600 032.

CAUSE LIST

20.06.2023

S.N O	APPLICATION /REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT/OPPONENT NAME	HEARING OFFICER NAME
1	1068855	232906	KRISHNA & SAURASTRI ASSOCIATES LLP & RAVI.V	MICRO LABS LIMITED & BIOVITAMINS PVT LTD	<u>M.HABIBULLA</u>
2	1335989	229192	RAO & RAO & SUN PHARMACEUTICAL INDUSTRIES LTD	BRILLIANT BIO PHARMA LTD & UNIMED TECHNOLOGIES LTD	<u>M.HABIBULLA</u>
3	1314523	229580	SUNEER AND ASSOCIATES & LALL LAHIRI & SALHOTRA	FIROZ.E.P. & MARICO LTD	<u>M.HABIBULLA</u>
4	5176526	1154718	V.NATARAJAN & PUTHRAN & ASSOCIATES	SARAVANA PERUMAL M & PUTHRAN & ASSOCIATES	<u>M.HABIBULLA</u>
5	1903645	766026	ASWAN SAARC PATENT & TRADE MARK ATTORNEYS & G.SUDHAKAR	SUHUBERT & SALZER CONROL SYSTEMS GMBH & SALZER ELECTRONICS LIMITED	<u>M.HABIBULLA</u>
6	1903644	766030	ASWAN SAARC PATENT & TRADE MARK ATTORNEYS & G.SUDHAKAR	SUHUBERT & SALZER CONROL SYSTEMS GMBH & SALZER ELECTRONICS LIMITED	<u>M.HABIBULLA</u>



No. TOP/  
Government of India  
Trade Marks Registry  
IP Building, GST Road, Guindy,  
Chennai - 600 032.

CAUSE LIST

20-06-2023

S.NO	APPLICATION /REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT/OPPONENT NAME	HEARING OFFICER NAME
1	2951789	1013855	MACE CORPORATE ASSOCIATES & VISHESH AND ASSOCIATES	CELON LABORATORIES PRIVATE LIMITED & BHARAT SERUMS & VACCINES LIMITED	<u>MANJUNATH M.YARADAKERI</u>
2	4320096	1037612	VANCHINATHAN & SHIVAM REGISTRATION CO	BHAWANI SINGH & M/S GAJANAND GRAPHICS & FRAMES	<u>MANJUNATH M.YARADAKERI</u>
3	3773836	1008035	PUVVULA VINAY KUMAR & LALJI ADVOCATES	M/S.YARD HOUSE BREWERY PRIVATE LIMITED & GRANO69 BEVERAGES PRIVATE LIMITED	<u>MANJUNATH M.YARADAKERI</u>
4	4148647	1009384	BONAFIDE INTELLECTUAL PROPERTY SOLUTIONS & LALL & SETHI	ARUN SEBASTIAN & HUGO BOSS TRADE MARK MANAGEMENT GMBH & CO.KG.	<u>MANJUNATH M.YARADAKERI</u>
5	4147062	1008299	ANZAR M A & S.BALAJANAKI	JOSHI JOSEPH & CARRIS PIPES & TUBES PVT LTD	<u>MANJUNATH M.YARADAKERI</u>



Government of India  
Trade Marks Registry  
IP Building, GST Road, Guindy,  
Chennai - 600 032.

**OPPOSITION HEARING**

**CAUSE LIST**

**DATE : 20.06.2023**

S.NO	APPLICATION /REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT/OPPONENT NAME	NAME OF HEARING OFFICER
1	4276985	1028651	VANCHINATHAN	PRAVEEN KUMAR K & ADANI WILMAR LIMITED	SHRI. SARIKA SAKHARAR. KADAM
2	3590478	1012956	JOHN MATHEW & ASSOCIATES & DE PENNING & DE PENNING	T. NAWAS & BUHLER AG	SHRI. SARIKA SAKHARAR. KADAM
3	3872557	1012672	ADV. JYOTHI PURUSHATHAMAN & MEHTA LEGAL	TESLEY HEALTH CARE & CHUTRARAM NEMARAM GEHLOT	SHRI. SARIKA SAKHARAR. KADAM
4	3855207	1016463	VINOD KUMAR & KHAITAN & CO.	ANISH G. & LUPIN LIMITED	SHRI. SARIKA SAKHARAR. KADAM
5	4191841	1015160	LE INTELLIGENSIA & VISHESH AND ASSOCIATES	M/S CALGILL PHARMA PRIVATE LIMITED & MAKPAR EXPORTS PVT. LTD.	SHRI. SARIKA SAKHARAR. KADAM





**No. TOP/  
Government of India  
Trade Marks Registry  
IP Building, GST Road, Guindy,  
Chennai - 600 032.**

**CAUSE LIST**

**21.06.2023**

S.NO	APPLICATION /REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT/OPPONENT NAME	HEARING OFFICER NAME
1	1065671	726024	RAMJLG, ADVOCATE & THE AMCE COMPANY	TULASI SEEDS PVT.LTD VS DHARAMPAL SATYAPAL SONS	<u>B. KAYALVIZHI</u>
2	1284185	725619	TABLETS (INDIA) LIMITED & Y.J. TRIVEDI & CO	BIO BODYFUELZ LTD VS RASNA LIMITED	<u>B. KAYALVIZHI</u>
3	1456939	726363	VATSALA SINGH HASAN & AZB & PARTNERS	LEE PHARMA LIMITED VS BAYER AG	<u>B. KAYALVIZHI</u>
4	1608975	759409	DEPENNING & DEPENNING & RUSHANG DAKSHESH MEHTA	SK KAKEN CO,LTD VS CERA SANITARYWARE LIMITED	<u>B. KAYALVIZHI</u>
5	1397448	726210	RAO & RAO & VOHRA & VOHRA	NIDHI BHURARIA VS BUNGE INDIA PVT.LTD	<u>B. KAYALVIZHI</u>
6	4064317	992529	VINODKUMAR KOTABAGI & LEX FONS	CAPILLARY TECHNOLOGIES INTERNATIONAL PTE LTD VS CHOICE INTERNATIONAL LTD	<u>B. KAYALVIZHI</u>
7	4064318	991292	VINODKUMAR KOTABAGI & LEX FONS	CAPILLARY TECHNOLOGIES INTERNATIONAL PTE LTD VS CHOICE INTERNATIONAL LTD	<u>B. KAYALVIZHI</u>
8	1460455	724857	RAJENDRA H. BHANSALI & JAYA A MANGHWANI	MUKESHKUMAR CHAMPALAL MEHTA VS OLIVIA HEALTH CARE INDUSTRIES	<u>B. KAYALVIZHI</u>
9	3369090	992186	GUDWILL & GOODWILL & D K LALWANI & CO	ADT MUHAMMED VS COMBITIC GLOBAL CAPLET PL	<u>B. KAYALVIZHI</u>
10	3652021	991474	L.R SWAMI & CO & LE INTELLIGENSIA	T. PANDU RANGIAIAH, SOLE PROPRIETOR VS HONEY PRODUCTS	<u>B. KAYALVIZHI</u>



सत्यमेव जयते



No. TOP/  
Government of India  
Trade Marks Registry  
IP Building, GST Road, Guindy,  
Chennai - 600 032.

CAUSE LIST

21.06.2023

S.N O	APPLICATION /REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT/OPPONENT NAME	HEARING OFFICER NAME
1	3120242	870275	ANAND AND ANAND & ASHOKA TRADE MARK CO	SGR FOODS PVT LTD & PRAG OIL MILLS LTD	<u>M.HABIBULLA</u>
2	3733977	1061596	MEGHA HARSHWAL & ARJUN T.BHAGAT & CO	ZERGAM HAIDER RIZVI & KAMRUDDIN IBRAHIM MEHSANIYA	<u>M.HABIBULLA</u>
3	3733977	1073838	MEGHA HARSHWAL & ANZAR MA	ZERGAM HAIDER RIZVI & AM SONS IMPEX PVT LTD	<u>M.HABIBULLA</u>
4	3733977	1069894	MEGHA HARSHWAL & KRISHNA & SAURASTRI ASSOCIATES LLP	ZERGAM HAIDER RIZVI & SADEGH ZARGARZADEH	<u>M.HABIBULLA</u>
5	4326615	1181666	SIRISHA VINNAKOTA & MRS.MEENA BANSAL	KREATA FOOD SPECIALITIES PVT LTD & FRESKO FARMS PVT LTD	<u>M.HABIBULLA</u>



सत्यमेव जयते



No. TOP/  
Government of India  
Trade Marks Registry  
IP Building, GST Road, Guindy,  
Chennai - 600 032.

CAUSE LIST

21-06-2023

S.NO	APPLICATION /REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT/OPPONENT NAME	HEARING OFFICER NAME
1	3355149	984629	K & S PARTNERS & S.SINGH & ASSOCATES	TITAN COMPANY LIMITED & M/S.VICTORIOUS ENGINEERING WORKS	<u>MANJUNATH</u> <u>M.YARADAKERI</u>
2	4198618	1051634	LAW PROTECTORS & JEHANGIR GULABBHNI & BILIMORIA & DARUWALLA	THE NILGIRI TEA EMPORIUM & GIRNAR FOOD & BEVERAGES PVT. LIMITED	<u>MANJUNATH</u> <u>M.YARADAKERI</u>
3	3770160	1005414	PURHRAN & ASSOCIATES & ALTACIT GLOBAL	EWIRE SOFTTECH PRIVATE LIMITED & AMV TEL PRIVATE LIMITED	<u>MANJUNATH</u> <u>M.YARADAKERI</u>
4	3770160	1005415	PUTHRAN & ASSOCIATES & ALTACIT GLOBAL	EWIRE SOFTTECH PRIVATE LIMITED & AMV TEL PRIVATE LIMITED	<u>MANJUNATH</u> <u>M.YARADAKERI</u>
5	4086532	999682	ASHOK KUMAR J.DAGA, ADVOCATE & SUSHANT M.SINGH & ASSOCIATES & S.VANCHINATHAN	MOHAN.S.,SOLE PROPRIETOR OF M/S.R.NANDINI ENTERPRISES & SFP SONS INDIA PVT LTD	<u>MANJUNATH</u> <u>M.YARADAKERI</u>



Government of India  
Trade Marks Registry  
IP Building, GST Road, Guindy,  
Chennai - 600 032.

OPPOSITION HEARING

CAUSE LIST

DATE : 21.06.2023

S.NO	APPLICATION /REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATIO N NO	AGENT NAMES	APPLICANT/OPPONENT NAME	NAME OF HEARING OFFICER
1	4371612	1043664	PRADEESH & S.BALAJANAKI	SERVOMAX LIMITED & SERVOMAX INDIA PRIVATE LIMITED	SHRI. SARIKA SAKHARAR. KADAM
2	4227459	1019705	ALI HYDER IMAM & ANM GLOBAL INC	MADGULA KARTEESH REDDY & DHARAMPAL PREMCHAND LIMITED	SHRI. SARIKA SAKHARAR. KADAM
3	4269869	1027276	KRISHNA & SAURASRI ASSOCIATES LLP & L.R. SWAMI CO.	KCP BIO PHARMA PRIVATE LIMITED & PHARMAFABRIKON	SHRI. SARIKA SAKHARAR. KADAM
4	4382918	1053338	MADHUSUDAN PUTTA	GIOSUN HEALTH CARE PRIVATE LIMITED & SUN PHARMACEUTICAL INDUSTRIES LIMITED	SHRI. SARIKA SAKHARAR. KADAM
5	4299425	1034708	GIMMI JOSEPH K., ADVOCATE & LALL & SETHI	VYSHNAVI INFORMATION TECHNOLOGIES PVT LTD & TREK BICYCLE CORPORATION	SHRI. SARIKA SAKHARAR. KADAM



सत्यमेव जयते



No. TOP/  
Government of India  
Trade Marks Registry  
IP Building, GST Road, Guindy,  
Chennai - 600 032.

CAUSE LIST

22.06.2023

S.NO	APPLICATION /REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT/OPPONENT NAME	HEARING OFFICER NAME
1	1576798	736689	KOCHHAR & CO & ANAND AND ANAND	APOLLA GLOBAL MANAGEMENT LLC & APOLLO HOSPITALS ENTERPRICSE LTD	<u>M.HABIBULLA</u>
2	4875346	1171445	HARIKRISHNA S HOLLA & C.VENKATASUBRAMANIA M	SMT SUMITRA MEHTA PROPRIETRIX MANIBHADRA FOOD PRODUCTES & N.ANAND KUMAR	<u>M.HABIBULLA</u>
3	4875348	1180944	HARIKRISHNA S HOLLA & C.VENKATASUBRAMANIA M	SMT SUMITRA MEHTA PROPRIETRIX MANIBHADRA FOOD PRODUCTES & N.ANAND KUMAR	<u>M.HABIBULLA</u>
4	4875348	1165257	HARIKRISHNA S HOLLA & G.D.BANSAL & ASSOCIATES	SMT SUMITRA MEHTA PROPRIETRIX MANIBHADRA FOOD PRODUCTES & GAUTAM CHAND JAIN SON OF LATE SHRI KANWAR LAL JAIN	<u>M.HABIBULLA</u>
5	4875346	1165258	HARIKRISHNA S HOLLA & G.D.BANSAL & ASSOCIATES	SMT SUMITRA MEHTA PROPRIETRIX MANIBHADRA FOOD PRODUCTES & GAUTAM CHAND JAIN SON OF LATE SHRI KANWAR LAL JAIN	<u>M.HABIBULLA</u>



सत्यमेव जयते



No. TOP/  
Government of India  
Trade Marks Registry  
IP Building, GST Road, Guindy,  
Chennai - 600 032.

CAUSE LIST

22-06-2023

S.NO	APPLICATION /REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT/OPPONENT NAME	HEARING OFFICER NAME
1	4066567	992070	MOHAMMED HUSSAIN S. & ANZAR M A	BAYARD PHARMACEUTICALS PRIVATE LIMITED & M/S SPENCHEM PHARMACEUTICALS PRIVATE LIMITED	<u>MANJUNATH</u> <u>M.YARADAKERI</u>
2	4183920	1014550	G.RAMJI, ADVOCATE & SHIVNATH KUMAR ADVOCATE	JOHN DISTILLERIES PRIVATE LIMITED & NV DISTILLERIES & BREWERIES PRIVATE LIMITED	<u>MANJUNATH</u> <u>M.YARADAKERI</u>
3	4056486	1043421	S.CHINNASAMY.ADVOCATE & KHAITAN & CO	M/S LONDON BAG WORKS & LYLA BLANC PRIVATE LIMITED	<u>MANJUNATH</u> <u>M.YARADAKERI</u>
4	4364166	1042252	DURGAPRASAD ULHAS GOHAD & ANAND AND ANAND	IMPERIALDINAMICO INNOVATIONS LLP & BEATS ELECTRONICS LLC	<u>MANJUNATH</u> <u>M.YARADAKERI</u>
5	3600624	992509	PRADEESH P.L & SIM & SAN ADVOCATES	GOCLINIX HEALTHCARE PRIVATE LIMITED & IBIBO GROUP PRIVATE LIMITED	<u>MANJUNATH</u> <u>M.YARADAKERI</u>



Government of India  
Trade Marks Registry  
IP Building, GST Road, Guindy,  
Chennai - 600 032.

OPPOSITION HEARING

CAUSE LIST

DATE : 22.06.2023

S.NO	APPLICATION /REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATIO N NO	AGENT NAMES	APPLICANT/OPPONENT NAME	NAME OF HEARING OFFICER
1	4101861	995503	PRADEESH P.L & THEKOTTAY	RATNADEEP RETAIL PRIVATE LIMITED & CHHAYA DEVI	SHRI. SARIKA SAKHARAR. KADAM
2	3901030	1000025	VATSALA SINGH HASAN & VANCHUNATHAN	KMR POLYMERS PVT LTD & AMRUTA AGROPOLY PRIVATE LIMITED	SHRI. SARIKA SAKHARAR. KADAM
3	3768678	996316	ASHOK KUMAR J. DAGA, ADVOCATE & RAO & RAO.	MAHENDRA KUMAR, SOLE PROPRIETOR OF M/S ABINAYA ' S INDUSTRIES & SURESH KUMAR LALWANI JAIN	SHRI. SARIKA SAKHARAR. KADAM
4	4112953	1000541	VANCHINATHAN & R.K DEWAN	S PRABAKARAN & VENKATESH NAIK MOHANDAS & SONS	SHRI. SARIKA SAKHARAR. KADAM
5	3795334	1002138	KRIA LAW & BABU RAM SHARMA	VEENA KUMARAVEL & MY DEAR COSMETICS PVT. LTD .	SHRI. SARIKA SAKHARAR. KADAM



सत्यमेव जयते



No. TOP/  
Government of India  
Trade Marks Registry  
IP Building, GST Road, Guindy,  
Chennai - 600 032.

CAUSE LIST

26.06.2023

S.NO	APPLICATION/REGISTERED TRADE MARK NO	OPPOSITION/RECTIFICATION NO	AGENT NAMES	APPLICANT/OPPONENT NAME	HEARING OFFICER NAME
1	1457580	747975	APR ASSOCIATES & RUSHANG DAKSHESH MEHTA	CERA-CHEM PVT.LTD VS CERA SANITARYWARE LIMITED	<u>B. KAYALVIZHI</u>
2	1457589	756425	APR ASSOCIATES & RUSHANG DAKSHESH MEHTA	CERA-CHEM PVT.LTD VS CERA SANITARYWARE LIMITED	<u>B. KAYALVIZHI</u>
3	1457606	756700	APR ASSOCIATES & RUSHANG DAKSHESH MEHTA	CERA-CHEM PVT.LTD VS CERA SANITARYWARE LIMITED	<u>B. KAYALVIZHI</u>
4	1457605	747977	APR ASSOCIATES & RUSHANG DAKSHESH MEHTA	CERA-CHEM PVT.LTD VS CERA SANITARYWARE LIMITED	<u>B. KAYALVIZHI</u>
5	1457604	746701	APR ASSOCIATES & RUSHANG DAKSHESH MEHTA	CERA-CHEM PVT.LTD VS CERA SANITARYWARE LIMITED	<u>B. KAYALVIZHI</u>
6	1457603	747976	APR ASSOCIATES & RUSHANG DAKSHESH MEHTA	CERA-CHEM PVT.LTD VS CERA SANITARYWARE LIMITED	<u>B. KAYALVIZHI</u>
7	1457602	724804	APR ASSOCIATES & RUSHANG DAKSHESH MEHTA	CERA-CHEM PVT.LTD VS CERA SANITARYWARE LIMITED	<u>B. KAYALVIZHI</u>
8	1457601	756427	APR ASSOCIATES & RUSHANG DAKSHESH MEHTA	CERA-CHEM PVT.LTD VS CERA SANITARYWARE LIMITED	<u>B. KAYALVIZHI</u>



9	1457600	724803	APR ASSOCIATES & RUSHANG DAKSHESH MEHTA	CERA-CHEM PVT.LTD VS CERA SANITARYWARE LIMITED	<u>B. KAYALVIZHI</u>
10	1457599	724799	APR ASSOCIATES & RUSHANG DAKSHESH MEHTA	CERA-CHEM PVT.LTD VS CERA SANITARYWARE LIMITED	<u>B. KAYALVIZHI</u>
11	1457598	724801	APR ASSOCIATES & RUSHANG DAKSHESH MEHTA	CERA-CHEM PVT.LTD VS CERA SANITARYWARE LIMITED	<u>B. KAYALVIZHI</u>
12	1457597	724800	APR ASSOCIATES & RUSHANG DAKSHESH MEHTA	CERA-CHEM PVT.LTD VS CERA SANITARYWARE LIMITED	<u>B. KAYALVIZHI</u>
13	1457595	756698	APR ASSOCIATES & RUSHANG DAKSHESH MEHTA	CERA-CHEM PVT.LTD VS CERA SANITARYWARE LIMITED	<u>B. KAYALVIZHI</u>
14	1457591	756699	APR ASSOCIATES & RUSHANG DAKSHESH MEHTA	CERA-CHEM PVT.LTD VS CERA SANITARYWARE LIMITED	<u>B. KAYALVIZHI</u>
15	1457582	756426	APR ASSOCIATES & RUSHANG DAKSHESH MEHTA	CERA-CHEM PVT.LTD VS CERA SANITARYWARE LIMITED	<u>B. KAYALVIZHI</u>
16	1457588	759604	APR ASSOCIATES & RUSHANG DAKSHESH MEHTA	CERA-CHEM PVT.LTD VS CERA SANITARYWARE LIMITED	<u>B. KAYALVIZHI</u>
17	1457584	724802	APR ASSOCIATES & RUSHANG DAKSHESH MEHTA	CERA-CHEM PVT.LTD VS CERA SANITARYWARE LIMITED	<u>B. KAYALVIZHI</u>
18	1457607	759848, 759849	APR ASSOCIATES & Y.J.TRIVEDI & COMPANY	CERA-CHEM PVT.LTD VS CERA-CHEM PVT.LTD	<u>B. KAYALVIZHI</u>



सत्यमेव जयते



No. TOP/  
Government of India  
Trade Marks Registry  
IP Building, GST Road, Guindy,  
Chennai - 600 032.

CAUSE LIST

26.06.2023

S.NO	APPLICATION /REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT/OPPONENT NAME	HEARING OFFICER NAME
1	1232767	199229	BAGYA RAGHAVAN & ANAND AND ANAND	SUBBANNA GOUNDR RATHNASAMY & BODY GLOVE INTERNATIONAL	<u>M.HABIBULLA</u>
2	1508926	734942	K.G.BANSAL & CO & LOYAL REGISTRATION SERVICES	INSTITUTE FOR INNER STUDIES INC & LOTUS HERBALS LTD	<u>M.HABIBULLA</u>
3	982387	174776	BAGYA RAGHAVAN & ANAND AND ANAND	BODY GLOVE INTERNATIONAL & BODY GLOVE APPAREL	<u>M.HABIBULLA</u>
4	2871040	987666	MACE CORPORATION & HOLLA ASSOCIATES		<u>M.HABIBULLA</u>
5	1278609	202232	BAGYA RAGHAVAN & ANAND AND ANAND	SUBBANNA GOUNDR RATHNASAMY & BODY GLOVE INTERNATIONAL	<u>M.HABIBULLA</u>



**No. TOP/  
Government of India  
Trade Marks Registry  
IP Building, GST Road, Guindy,  
Chennai - 600 032.**

**CAUSE LIST**

**27.06.2023**

S.NO	APPLICATION /REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATIO N NO	AGENT NAMES	APPLICANT/OPPONENT NAME	HEARING OFFICER NAME
1	1785648	773784	G.PARAMESH & BHANSALI & ASSOCIATES	P.SENTHILVADIVU VS GALPHA LABORATORIES LTD	<u>B. KAYALVIZHI</u>
2	1518957	736236	KOLKATA TRADE MARK SERVICE & S. MAJUMDAR & CO	MANIPAL HOLDINGS PVT.LTD VS	<u>B. KAYALVIZHI</u>
3	1518957	726228	KOLKATA TRADE MARK SERVICE & S. MAJUMDAR & CO	MANIPAL HOLDINGS PVT.LTD VS MANIPAL RELIEF SOCIETY OF SOUTH CANARA	<u>B. KAYALVIZHI</u>
4	1518957	736233	KOLKATA TRADE MARK SERVICE & S. MAJUMDAR & CO	MANIPAL HOLDINGS PVT.LTD VS MANIPAL ACADEMY OF HIGHER EDUCATION TRUST	<u>B. KAYALVIZHI</u>
5	1518957	736248	KOLKATA TRADE MARK SERVICE & S. MAJUMDAR & CO	MANIPAL HOLDINGS PVT.LTD VS MANIPAL PAI FOUNDATION	<u>B. KAYALVIZHI</u>
6	1518957	736245	KOLKATA TRADE MARK SERVICE & S. MAJUMDAR & CO	MANIPAL HOLDINGS PVT.LTD VS MANIPAL INSTITUTE FOR DEVELOPMENT OF HUMAN RESOURCES	<u>B. KAYALVIZHI</u>
7	1518957	736244	KOLKATA TRADE MARK SERVICE & S. MAJUMDAR & CO	MANIPAL HOLDINGS PVT.LTD VS MANIPAL COLLEGE OF MEDICAL SCIENCES	<u>B. KAYALVIZHI</u>
8	1518957	736225	KOLKATA TRADE MARK SERVICE & S. MAJUMDAR & CO	MANIPAL HOLDINGS PVT.LTD VS MANIPAL EDUCATION NETWORK	<u>B. KAYALVIZHI</u>

<b>9</b>	<b>1518957</b>	<b>736239</b>	<b>KOLKATA TRADE MARK SERVICE &amp; S. MAJUMDAR &amp; CO</b>	<b>MANIPAL HOLDINGS PVT.LTD VS MANIPAL INSTITUTE OF TECHNOLOGY TRUST</b>	<b><u>B. KAYALVIZHI</u></b>
<b>10</b>	<b>1122143</b>	<b>725617</b>	<b>L.R. SWAMI &amp; CO &amp; Y.J.TRIVEDI &amp; CO</b>	<b>K. DHANAPAL VS SHREE PAWAR CHEMICAL WORKS</b>	<b><u>B. KAYALVIZHI</u></b>
<b>11</b>	<b>1724335</b>	<b>772127</b>	<b>ANAND AND ANAND &amp; V.RAVI</b>	<b>PHARMED LTD VS MICRO LABS LTD</b>	<b><u>B. KAYALVIZHI</u></b>



No. TOP/  
Government of India  
Trade Marks Registry  
IP Building, GST Road, Guindy,  
Chennai - 600 032.

CAUSE LIST

27.06.2023

S.NO	APPLICATION /REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT/OPPONENT NAME	HEARING OFFICER NAME
1	3063462	962887	AARAM LAW ASSOCIATES & WORLD WIDE INTELLEC		<u>M.HABIBULLA</u>
2	3840168	951130	ANAND AND ANAND & ARORA REGISTRATION SERVICE	JOCKEY INTERNATIONALINC & RICKY RUBBER INDUSTRIES	<u>M.HABIBULLA</u>
3	578914	194826	R.V.R.ASSOCIATES & R.SATHISH KUMAR	VEMULA MANIKYAM & VEMULA BUCHAMMA & SONS	<u>M.HABIBULLA</u>
4	578913	194825	R.V.R.ASSOCIATES & R.SATHISH KUMAR	VEMULA MANIKYAM & VEMULA BUCHAMMA & SONS	<u>M.HABIBULLA</u>
5	4964852	1126487	SUNIL JOSE & SREEJITH S KUMAR	ROHIT NAGESH & ARSHIN S	<u>M.HABIBULLA</u>